

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that on **16<sup>th</sup> October, 2019 and 17<sup>th</sup> October, 2019 :**

### **I**

The **Hon'ble Shri Justice Prithviraj K. Chavan** will not be available for the judicial work.

### **II**

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang.**

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Sd/-

Date : 15.10.2019

(Kiran A. Bagi)  
Registrar (Judicial)